

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).26495/2008

(From the judgement and order dated 01/08/2008 in FMA No. 782/2007
& MAT No. 4487/2005 & CAN No. 4852/2006 of The HIGH COURT OF
CALCUTTA)

STEEL AUTHORITY OF INDIA LTD.& ORS.

Petitioner(s)

VERSUS

DIBYENDU BHATTACHARYA
(With prayer for interim relief)
(for final disposal)

Respondent(s)

Date: 25/08/2010

This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.M. PANCHAL
HON'BLE MRS. JUSTICE GYAN SUDHA MISRAFor Petitioner(s) Mr. Rajiv Dhawan, Sr Adv.
Mr. Anurag Sharma, Adv.
Mr. Prashant Kumar, Adv.For Respondent(s) Mr. S.K. Keshote, Sr Adv.
Mr. Bikas Kargupta, Adv.
Mr. Abhijit Sengupta, Adv.UPON hearing counsel the Court made the following
O R D E RList the matter for final disposal on Non-
Miscellaneous Day in the last week of September,
2010.(Sonia)
Sr.P.A.(Sneh Bala Mehra)
Court Master